

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. (IB)- 22/9/JPR/2024
Under Section 9 of IBC, 2016

In the matter of:

S.S. Windows and Systems

...Operational Creditor

Versus

M/s Sand Dune Constructions Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Mohd. Bilal, Adv.

For the Corporate Debtor : Harish Agarwal, Adv.

ORDER

Heard Mr. Mohd. Bilal, Adv. appearing on behalf of the Petitioner. Mr. Harish Agarwal, Adv. appearing on behalf of the Respondent. Reply has been filed by the Respondent. Copy of the same has been furnished to the learned counsel for the Petitioner. Learned counsel for the Petitioner seeks time to file rejoinder. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 09.07.2024.


sd/r

(Rajeev Mehrotra)
Technical Member


sd/r

(Deep Chandra Joshi)
Judicial Member

May 27, 2024